

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84(ND)/2011
RT NO.24/Chd/ND/2016**

Sh. Nirmal Singh Bajwa & Ors.

... Petitioners.

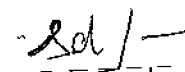
Versus

M/s Grand Multiplex Projects Ltd. & Ors.

... Respondents.

Present: Mr. Gaurav Mankotia, Advocate for Mr. Amit Vinayak
Advocate for petitioners
None for respondents.

The matter adjourned for arguments along with CP
No.65(ND)/2015 (RT No.77/Chd/Pb/2016) to 01.05.2017.



(Justice R.P. Nagrath)
Member (Judicial)

March 23, 2017
arora